

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

Date : 17<sup>th</sup> August, 2018  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	<b>M.A. No. 1256/2018,</b> <b>M.A. No. 1257/2018,</b> <b>M.A. No. 1258/2018,</b> <b>M.A. No. 1259/2018 &amp;</b> <b>M.A. No. 1260/2018 IN</b> Original Application No. 521/2015	M. M. Charitable Trust Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti, Adv. for Applicant in M.As.
<b>FOR COMPLETION OF PLEADINGS</b>			
2.	Original Application No. 613/2016	Ram Niwas Goel Vs. Commissioner, East Delhi Municipal Corporation	Mr. Sanjay Upadhyay, Adv.(Amicus Curiae)  Mr. Balendu Shekhar, Adv. for EDMC Mr. A. K. Prasad, Adv. for CGWA Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Ms. Sakshi Popli, Adv. for DJB
3.	Appeal No. 33/2017	Himanshu Thakkar Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant  Ms. Pushp Gupta, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rahul Singhal, Adv. Ms. Deep Shikha Bharati, Adv. for State of UP
4.	Appeal No. 34/2017	Conservation Action Trust & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellants  Mr. Keshav Mohan, Adv. for R-1 Ms. Deep Shikha Bharati, Adv. for State of Uttar Pradesh Mr. B. V. Niren, Adv. for R-4 Mr. V. K. Shukla, Adv. for R-5 & 6 Mr. Rajul Shrivastava, Adv. for MPPCB
5.	Original Application No. 361/2017	Court on its own Motion Vs. Ministry of Environment and Forests & Climate Change & Ors.	Mr. Gautam Singh, Adv. (AC)  Ms. Sakshi Popli, Adv. for MoEF Mr. Varun Thakur, Adv. for NMCG Mr. Mukesh Verma, Adv. for R-6 Mr. Pradeep Mishra, Adv. for UPPCB Mr. Rahul Verma, AAG for State of Uttarakhand Mr. B. V. Niren, Adv. for MoWR Dr. Sandeep Singh, Adv. for State of UP Mr. Rajkumar, Adv. for CPCB

6.	Original Application No. 381/2017	Gaurav Kumar Bansal Vs. State of U.P. & Ors.	Mr. Gaurav Kumar Bansal, Adv. in person  Mr. Bhanwar Pal Singh Jadon, Adv. for UP Ms. Priyanka Swami, Adv. Mr. Pradeep Misra & Mr. Daleep Dhayani, Advs. for R-2 Mr. B. V. Niren, Adv. for CGWA Mr. I. K. Kapila, Adv. for UP Jal Board Nigam Mr. Sharad Chauhan, Adv.
7.	Original Application No. 516/2017	Sanjay Rao Bhagul & Anr. Vs. State of Haryana & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 5 Mr. Himanshu Gupta, Adv. for R-6
8.	Original Application No. 775/2017	Gaurav Kumar Bansal Vs. State of Uttarakhand & Ors.	Mr. Gaurav Kumar Bansal, Adv. in person  Mr. Rahul Verma, AAG for Uttarakhand Mr. Ravinder Kr. Gupta, Adv. for MoEF Mr. Krishna Kumar Singh, Adv. for NBA Mr. Attin Shankar Rastogi, Adv. Mr. Rajul Shrivastava, Adv. for MPPCB Mr. Prateek Yadav, Adv. for WII
9.	Original Application No. 47/2018	Shailesh Singh Vs. Environment Pollution (Prevention & Control) Authority (E.P.C.A.) & Ors.	Ms. Preeti Singh, Adv. for Applicant  Mrs. Sharmila Upadhyay, Adv. for EPCA & CPCB Mr. Rajesh K. Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana & HSPCB Dr. Sandeep Singh, Adv. for State of UP Mr. Kshitij Mudgal, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan Mr. Pradeep Mishra, Adv. for UPPCB Ms. Sakshi Popli, Adv. for DPCC Mr. Tarunvir Singh Khehar, Adv.
10.	Original Application No. 48/2018 (M.A. No. 110/2018)	Sita Ram Gupta Vs. State of U.P. & Ors.	Mr. Himanshu Gupta, Adv. for Applicant  Ms. Priyanka Swami, Adv. for State of UP Mr. Mukesh Verma, Adv. Mr. Veera Kaul Singh, Adv. for R-3 & 4 Mr. Rachit Mittal, Adv. for R-7
11.	Appeal No. 78/2018 (M.A. No. 816/2018 & M.A. No. 817/2018)	Laxmi Chouhan Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Divya Prakash Pande, Adv. for MoEF Mr. Atul Jha, Adv. for R-2 Mr. Varun Rajpal, Adv. for R-4 Ms. Yogmaya Agnihotri, Adv. for CECB
12.	Appeal No. 79/2018 (M.A. No. 821/2018 & M.A. No. 822/2018)	Laxmi Chouhan Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Divya Prakash Pande, Adv. for MoEF
13.	Appeal No. 85/2018 (M.A. No. 956/2018)	Wockhardt Hospitals Limited Vs. Maharashtra Pollution Control Board & Ors.	Mr. Pinaki Mishra, Sr. Adv. with Mr. Sanjeev Kapoor Adv. for Applicant  Mr. Mukesh Verma, Adv. for MPCB Mr. Preshit Surshe, Adv. for R-2 & 3 Mr. Shreyas Gacche, Adv. for R-4 Mr. P. K. Mullick, Adv. for R-5

14.	Original Application No. 111/2018	Kachchh Camel Breeders Association Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Adv. for Applicant  Mr. Gigi C. George, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Mr. Sumit Goel, Adv. Mr. Dhruv Pal, Adv. for Gujarat PCB Mr. Rajkumar, Adv. for CPCB Mr. Gautam Singh, Adv. for R-8 & 9 Mr. Maulik Nanavati, Adv.
15.	Original Application No. 112/2018 (M.A. No. 309/2018)	Ramesh Chand Vs. Central Ground Water Authority & Ors.	Ms. Ruchira Goel, Adv. for Appellant  Mr. Tarunvir Singh Khehar, Adv. for R-5 & 7 Mr. B. V. Niren, Adv. Mr. Balendu Shekhar, Adv. Mr. Dinesh Jindal, LO Ms. Sakshi Popli, Adv. for DJB Mr. A. K. Prasad, Adv. Mr. Ravindra Kumar, Adv. for NOIDA
16.	Original Application No. 449/2018	Jan Andolan Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Adv. for Applicant  Mr. Amit Tiwari & Dr. Sandeep Singh, Adv. for R-2, 3 & 7 Mr. Ravindra Kumar, Adv. for NOIDA Mr. Balendu Shekhar, Adv. for CPCB Mr. Pradeep Misra, Adv. for UPPCB
<b>FOR HEARING</b>			
17.	Original Application No. 3/2015	Bijay Krishna Sarkar & Ors. Vs. Inland Waterways Authority of India & Ors.	Ms. Parul Gupta, Adv. for Applicant  Mr. B. V. Niren, Adv. for R-1 Mr. Jayant Bhushan, Sr. Adv. with Mr. Buddy. A. Ranganadhan, Adv. for R-2 Mr. Mukesh Kumar Verma, Adv. for R-3 Mr. A. K. Prasad, Adv. for R-4 Mr. Neeraj Malhotra, Adv. for R-5 Ms. Deep Shikha Bharati, Adv. for R-6 Mr. Pawan Upadhyay, Adv. for R-7 Mr. M.L. Lahoty, Adv. for R-8 Ms. Yavanica Kapoor, Adv. Mr. Rajesh Raina, Adv. for UPSIDC Mr. Prithu Garg, Adv. for THDC India Ltd. Ms. Deep Shikha Bharti, Adv. for UP
18.	Appeal No. 29/2016 (M.A. No. 543/2016)	Diwan Singh & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant  Mr. Rahul Pratap, Adv. for R-1 Mr. Narender Pal Singh, Adv. with Mr. Dinesh Jindal, LO for DPCC for R-2 Mr. B. V. Niren, Adv. for R-3 & 6 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for R-5 Ms. Avish Ahlawat, Adv. Mr. Mukesh Verma, Adv. Mr. A. K. Prasad, Adv.
19.	<b>Execution Application No. 26/2017 IN</b> O. A. No. 299/2016	Diwan Singh & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. B. V. Niren, Adv. for R-2, 3 & 6 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for R-5 Mr. Rahul Pratap, Adv. for MoEF Ms. Deep Shikha Bharati, Adv.

20.	Original Application No. 286/2016	Devji Patel  Vs. State of Rajasthan	Ms. Meera Gopal, Adv. (AC)  Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Advs. for R-1 & 2 Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Divya Prakash Pande, Adv. Mr. Raj Kumar, Adv. for CPCB Mr. Vivek Kumar Tandon, Adv.
21.	Original Application No. 154/2017	Devji Patel  Vs. State of Rajasthan	Mr. V. K. Tandon, Adv. (AC)  Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Advs. for R-1 & 2 Mr. Divya Prakash Pande, Adv. Mr. Raj Kumar, Adv. for CPCB Mr. Vivekananda, Adv. Mr. Gaurav Baisla, Adv. Mr. Rajan Kumar Chourasia, Adv.
22.	<b>Original Application No. 391/2016</b> (Earlier Application No. 49/2015 (SZ))	M/s A. Purushottam Chitrapur  Vs. Union of India & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Advs. for Applicant  Mr. Devadatt Kamat, AAG with Mr. Devraj Ashok, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 & 4 Mr. Naveen R. Nath, Adv. for R-10 Mr. S. R. Rajagopal, Adv. for R-13 to 15 Mr. Attin Shankar Rastogi, Adv. for MoEF
23.	Original Application No. 470/2016	Mahendra Pandey  Vs. Union of India & Anr.	Mr. Gaurav K. Bansal, Adv. for Applicant  Mr. Balendu Shekhar, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. Dinesh Jindal, LO for DPCC Mr. Narinder Pal Singh, Adv.
24.	Original Application No. 502/2016 (M.A. No. 954/2016)	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness (CHETNA)  Vs. Union of India & Ors.	Mrs. Kajal Chandra, Adv. for Applicant  Mr. Divya Prakash Pande, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2, 4 & 6 Mr. Tarunvir Singh Khehar, Adv. for R-3, 5, 10 & 13 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-12 Ms. Ginny J. Rantray, Adv. for JNU Mr. Anil Soni & Mr. Naginder Benipal, Advs. for R/AICTE Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv. for SDMC Mr. Dinesh Jindal, LO for DPCC
25.	<b>Execution Application No. 05/2018 IN</b> O.A. No. 217/2016	Mahesh Chandra Saxena  Vs. Government of NCT Delhi & Ors.	Mr. Rahul Khurana, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for Delhi Jal Board Ms. Puja Kalra, Adv. for SDMC Mr. G. K. Pathak, Adv. for R-3 Mr. B. V. Niren, Adv. for R-4 Mr. Rahul Narayan, Adv. for R-9

26.	Original Application No. 581/2016	Mustak M. Kadri Vs. State of Gujrat & Ors.	Mr. A. Venkatesh & Mr. Sudipto Sircar, Advs. for Applicant  Mr. Malik Nanavati, Adv. for State of Guj. Mr. Dhruv Pal, Adv. for Gujarat PCB Mr. Satyam Chhaya, Adv. for R-4 & 6 Mr. Parth H. Bhatt, Adv. for R-5 Mr. A. K. Prasad, Adv. Mr. Tushar Mehta, ASG with Mr. Nikhil Goel, Adv.
27.	Appeal No. 15/2017 (M.A. No. 772/2017 & M.A. No.1581/2017)	M/s Arpit Marbles Private Limited Vs. State of Rajasthan & Anr.	Mr. Sachin K Verma & Ms. Kanupriya Tiwari, Advs. for Applicant  Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan
28.	Appeal No. 16/2017 (M.A. No. 774/2017 & M.A. No. 1582/2017)	M/s Arpit Marbles Private Limited Vs. State of Rajasthan & Anr.	Mr. Sachin K Verma & Ms. Kanupriya Tiwari, Advs. for Applicant  Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan
29.	Appeal No. 17/2017 (M.A. No. 776/2017 & M.A. No. 1583/2017)	M/s Arpit Marbles Private Limited Vs. State of Rajasthan & Anr.	Mr. Sachin K Verma & Ms. Kanupriya Tiwari, Advs. for Applicant  Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan
30.	Appeal No. 18/2017 (M.A. No. 778/2017 & M.A. No. 1584/2017)	M/s Arpit Marbles Private Limited Vs. State of Rajasthan & Anr.	Mr. Sachin K Verma & Ms. Kanupriya Tiwari, Advs. for Applicant  Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan
31.	<b>Original Application No. 02/2018</b> (M.A. No. 190/2018, M.A. No. 191/2018, M.A. No. 192/2018 & M.A. No. 193/2018) (Earlier O.A. No. 273/2016 (SZ))	Sri B. Harshavardhan Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant  Mr. Divya Prakash Pande, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Mr. Venkat Reddy, Adv. for R-2 & 3 Dr. Abhishek Atrey, Adv. for MoEF Ms. Sakshi Popli, Adv. for SEIAA, TN Mr. Anubhav Anand Aron, Adv. Mr. G. M. Kawoosa, Adv.
32.	Original Application No. 168/2018	Lakhan Singh Vs. State of M.P. & Ors.	Mr. Gautam Kumar, Adv. for Applicant  Mr. V. K. Shukla, Adv. for State of M.P. Mr. Dhruv Pal, Adv. for MoEF Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Bharat Singh, Adv. for R-8
33.	<b>Original Application No. 347/2018</b> (Earlier O. A. No. 274/2016 (SZ))	S. Joel Vs. The Secretary, Government of Tamil Nadu & Ors.	Mr. M. Sathish Kumar & Y. Arunagiri, Advs. for Applicant  Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu & TNPCB Mr. Y. Aruangiri, Adv.

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